

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (c). The Eighth Five Year Plan has not yet been finalised. Development of tourism is primarily the responsibility of the State Governments. However, no proposal has been received from the State Government in this regard for the year 1990-91.

**Effect of Proposal for Waiver of Bank Loans on Recovery of Loans**

8421. SHRI MULLAPPALLY RAMACHANDRAN:  
SHRI DILEEP SINGH BHURIA:

Will the Minister of FINANCE be pleased to state:

(a) the percentage of the recalled loans in respect of agricultural loans of nationalised banks actually recovered during 1988 and 1989;

(b) whether the rate of recovery has declined since Government's announcement regarding writing of agricultural loans:

(c) if so, the details thereof; and

(d) the action proposed to be taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The percentage of recovery to demand of public sector banks in direct agriculture advances during the year ending June, 1988 and June, 1989 was 57.2 and 58.1 respectively.

(b) to (d). The measures for debt relief for farmers, artisans and weavers were

announced recently. The recovery performance of public sector banks in agriculture dues are available, at present upto June, 1989 only.

[*Translation*]

**Increase in Range of Low Power Transmitter in Almora, U.P.**

8422. SHRI HARISH RAWAT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to increase the range of the low power transmitter set up at Almora in Uttar Pradesh; and

(b) if so, the extent thereof and when it is proposed to be done?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). The increase in the power and consequently the range of the TV transmitter functioning at Almora is dependent upon the availability of adequate resources for this purpose. At present, there is no approved scheme for augmentation of the power of this transmitter.

**Funds for Uttar Pradesh for Improving its Administrative Machinery**

8423. SHRI HARISH RAWAT: Will the Minister of FINANCE be pleased to state:

(a) whether a provision has been made by the Ninth Finance Commission for Uttar Pradesh for creation of new districts, Tehsils and blocks;

(b) if so, the total funds proposed to be given to the State for improving its administrative machinery;

(c) whether certain norms have been

prescribed to ensure proper utilisation of these funds; and

(d) if so, the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIANIL SHASTRI): (a) No, Sir.

(b) to (d). Do not arise.

#### **World Bank Aid to Uttar Pradesh**

8424: SHRI HARISH RAWAT: Will the Minister of FINANCE be pleased to state:

(a) the names of various projects of Uttar Pradesh which are pending with the World Bank for financial assistance and since when these projects are pending;

(b) whether Government have held talks with World Bank for getting approval of financial assistance for these projects; and

(c) if so, the time by which these projects are likely to be cleared?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIANIL SHASTRI): (a) to (c). A multi-State Technician Education Project, covering 8 States including Uttar Pradesh, has been negotiated with and approved by the Board of the World Bank on 1.5.1990 for an assistance of \$ 260.00 million. The project will be operative

on signing of the Agreement.

Also, a multi-State project, namely Integrated Horticulture Development Project for North-West Hill Region, in which Uttar Pradesh is also a participating State, is being pursued for World Bank assistance. The clearance of the project would depend upon the status of project preparation and processing.

[English]

#### **Collections from Direct Taxes Etc.**

8425. SHRI KALP NATH RAI: Will the Minister of FINANCE be pleased to state:

(a) the total collections from Direct Taxes like Excise and Customs duties, Income tax etc. during the last three years, year-wise;

(b) how much of the above was realised from Income tax during that period; and

(c) the percentage of tax realised from the salaried class to the total tax realized, year-wise during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIANIL SHASTRI): (a) and (b). The total collections under principal heads of taxation for the last three years are as follows:

	1986-87 (Accounts)	1987-88 (Accounts)	(Rs. in crores) 1988-89 (Accounts)
Corporation Tax	3160	3433	4407
Income Tax	2879	3192	4237
Customs	11475	13702	15805